

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application No. 040/00302/2018

Date of Order: This, the 27th day of September 2018

**THE HON'BLE SMT. MANJULA DAS, JUDICIAL MEMBER
THE HON'BLE MR. N. NEIHSIAL, ADMINISTRATIVE MEMBER**

Sri Prem Chetri
S/o- Late Ram Bahadur Chetri
Village- kating Pahar
P.O.- Amingaon
District- Kamrup (R)
Assam.

...Applicant

By Advocates: None

-Versus-

1. Union of India
Represented by the Secretary
to the Govt. of India, Ministry of
Post, New Delhi-110001.
2. The Chief Post Master General
Assam Circle Meghdoot Bhawan
Panbazar, Guwahati-1, Assam.
3. The Senior Supdt. of RMS
Guwahati Division, Guwahati-1.
Pin- 781001.

...Respondents

By Advocate: None

ORDER (ORAL)**MANJULA DAS, JUDICIAL MEMBER:**

This O.A. has been preferred by the applicant through Mr. A. Khalique, learned counsel seeking appointment on compassionate ground and to appoint in any Group-D post. However, today, learned counsel Mr. A. Khalique is not present.

2. On perusal of the pleadings and material available on record, it is noted that for redressal of his grievances, the applicant submitted representations before the respondent authority on 16.01.2014 as well as reminder on 11.03.2018 which are still pending disposal. As such, we deem feel fit and proper to direct the respondents to adjudicate and decide the pending representations first.

3. Accordingly, without going into the merit of the case, we direct the respondent authorities more particularly respondent Nos. 2 & 3 to dispose of the pending representation dated 16.01.2004 as well as reminder dated 11.03.2018 and pass a necessary orders as per law by passing a reasoned and speaking order within a period of two months from the date of receipt copy of this order. Whatever order to be passed by the

respondent authorities shall be communicated to the applicant forthwith.

4. O.A. stands disposed of accordingly, at the admission stage. No order as to costs.

(N. NEIHSIAL)
MEMBER (A)

(MANJULA DAS)
MEMBER (J)

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